

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH  
(Office of the Registrar Recruitment at Jammu)**


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**NOTIFICATION**

**No. 291 of 2025/RR/RC**

**Dated: 10-02-2025.**

It is hereby notified for the information of all the concerned that the post of Compositor Advertised by the High Court of J&K and Ladakh pursuant to Advertisement Notification No. 01 of 2020 dated 18.09.2020, is withdrawn and shall be treated as cancelled.

  
**(Satinder Singh)**  
**Registrar Recruitment**

**No.: 5643-58/RR/RC**

**Dated: 10.02.2025**

**Copy to:-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Additional Registrar/Joint Registrar/Secretary to Hon'ble Mr. Justice  
.....for information of his Lordship.
3. Registrar Judicial, High Court Wing, Jammu/Srinagar.
4. Registrar Rules, High Court of J&K and Ladakh, Jammu.
5. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu.
6. Registrar Administration/Management, High Court Main Wing, Jammu.
7. Director Information, J&K, Jammu with the request to publish the above notification in two daily newspapers each of Jammu and Kashmir province i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar) and Daily Srinagar Times.
8. Director Information, Leh, UT of Ladakh, with the request to publish the above notification in two daily newspapers of UT of Ladakh.
9. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the same uploaded on the official website of the High Court.
10. In-charge Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
11. Notification file.

  
**Registrar Recruitment**